GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6633
ANSWERED ON:16.05.2012
GUIDELINES FOR UTILISATION OF FUNDS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of children availing the benefits of Sarva Shiksha Abhiyan (SSA) in the country, State-wise;
- (b) whether any specific and clear directions/guidelines have been issued to the State Governments regarding spending of the funds allocated under the SSA;
- (c) if so, the details thereof; and
- (d) the steps proposed to be taken by the Government to ensure proper utilisation of the funds allocated under the said scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

- (a): A statement showing the number of children enrolled at primary and upper primary level in Government and aided schools covered by Sarva Shiksha Abhiyan (SSA) State-wise is at Annexure.
- (b) & (c): Guidelines for implementation of the programme are contained in the "SSA Framework for Implementation" and "Manual on Financial Management and Procurement". States are required to spend funds as per the norms laid down in these two manuals. Both the Manuals are also available on the Department's website www.ssa.nic.in.
- (d): To ensure proper utilisation of the funds allocated under SSA, a rigorous monitoring system is in place, which includes inter-alia, annual financial audits by Chartered Accountants empanelled by the Comptroller and Auditor General of India, concurrent financial reviews by the Institute of Public Auditors of India (IPAI), periodic review meetings with State SSA Finance Controllers, field level monitoring through reputed institutes of social sciences and university departments of education, as also independent review missions on programme progress. A transparent system of electronic transfer of funds to State Project Offices of SSA in States & Union Territories is also in place.